## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CP (CAA) No.10/Chd/Hry/2017

Kajaria Securities Pvt. Ltd.	Transferor/Petitioner No.1

And

Kajaria Ceramics Limited. ....Transferee/Petitioner No.2

Present: Ms.Salina Chalana, Advocate for petitioners.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 07.11.2017.

Sd/-Court Officer

October 30, 2017.

In the matter of